

Name of the Corporate Debtor: SHIRPUR GOLD REFINERY LIMITED; Date of Commencement of CIRP: 24-06-2024; List of Creditors as on: 16-08-2024; Name of IP: Mr. Ashish vyas; Process Number: 1; Last 5 digitof registration number: 12267

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	7320471284		7286673669	77.76			33797615	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	1046378603		1044781363	11.15			1597240	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	3	1059070321		1035983471	11.06			23086850	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	9732858		3522317	0.04			6210541	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		19	9435653066	0	9370960820	100.00			64692246	